

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 09th September, 2015

No. HC.VII-133/2014/~~4163~~A ### Hon'ble Mr. Justice (Retd.) V.D. Gyani, former Acting Chief Justice of the Gauhati High Court, will deliver lecture on the topic "***Evolution of Human Rights- Role of District Court***" in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) on **20.09.2015**.

Hence, the Judicial Officers from the Districts of **Kamrup (Metro), Guwahati & Kamrup, Amingaon** are directed to attend the said programme on the date mentioned above. However, one officer may be detailed at the respective Headquarter & Sub-Division to deal with urgent judicial work

The Officers are to report at the venue at 09:30 AM positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/~~4164 - 4192~~/A, Dated : 09.09.2015

Copy forward for information and necessary action:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. **The District & Sessions Judge, Kamrup (Metro), Guwahati / Kamrup, Amingaon. He is requested to ensure circulation of this Notification to all the Judicial Officers of his respective District and do the needful in this regard.**
5. The Special Judge, CBI Court, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati.
7. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati.
8. The Presiding Officer, Labour Court, Kamrup, Guwahati.
9. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati.

10. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
11. The Special Judge, Assam, Guwahati.
12. The Member MACT No. 2 & 3, Kamrup, Guwahati.
13. The Special Judge, Addl. CBI Court No. 1 / 2 /3, Assam, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar, Judl. / Recruitment / PM & P, Gauhati High Court, Guwahati.
16. **The Chief Judicial Magistrate, Kamrup (Metro), Guwahati / Kamrup, Amingaon. He is also requested to inform the judicial officers under his control.**
17. The Secretary-cum-Registrar, O/o the Lokayukta, Guwahati.
18. The Research Officer, Judicial Academy, Assam.
19. The Secretary, District Legal Services Authority, Guwahati.
20. The Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
21. The Deputy Secretary, Assam State Legal Services Authority, Guwahati.
22. The Under Secretary, Assam State Legal Services Authority, Guwahati.
23. The Counsellor, Family Court No. 1, Kamrup, Guwahati.
24. The Dy. Registrar(G&C)., Gauhati High Court, Guwahati.
25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


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